

ITEM NO.29

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1325/2024

ANOOB VERMA

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 24-01-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Pankaj Singh, Adv.
Ms. Veera Kaul Singh, AOR
Mr. Suryansh Singh, Adv.
Mr. Pranshoo Goyal, Adv.

For Respondent(s) :

Mr. Rohit K. Singh, AOR
Mr. Pritam Bishwas, Adv.
Mr. Akshat Tiwary, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent no.1 is duly represented.

Certificate of service from concerned High Court with regard to respondent nos.2 and 3 has not been received. Let a fresh reminder be issued.

Photocopy of original records of High Court and Trial Court along with three sets of English translation have been received. Let a soft copy of the records be provided to Ld. Counsel for both the parties.

List again on 27.02.2025.

SUJATA SINGH
Registrar

pm